

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

## ORDER

No. 1588

Dated 25-04-2020

The lockdown imposed by the Central Government and Government of Union Territory of Jammu and Kashmir for containment of COVID-19 infections has resulted in disruption of normal functioning of courts. Since 23<sup>rd</sup> March 2020, only urgent matters are being heard using virtual facilities. Even though the normal functioning is not possible, however this provides a valuable opportunity to the legal profession for enhancing skills and advancing our knowledge.

I have been receiving information with regard to programs and webinars being conducted using the internet by Bar associations and organizations in several parts of the country. The information and knowledge which would be imparted in these programs can prove to be extremely valuable to lawyers in Jammu and Kashmir. In order to circulate information with regard to these programs, the Registry is directed to post details of these programs on the High Court website.

Several webinars already stand conducted. The Officiating Registrar General shall take steps to obtain consent of the organisers of these webinars which stand already conducted for posting the programs on the website. As and when the consent is received from the organisers, these webinars shall also be posted on the High Court website.

The above information shall be circulated by the Registrar (IT) to all judicial officers and lawyers as well.

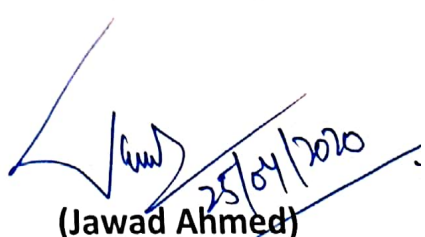
Sd/-  
(Gita Mittal)  
Chief Justice

No. 44057-072/RG

Dated 25-04-2020

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice;
- 2-11 Secretary to Hon'ble Mr Justice \_\_\_\_\_  
..... for information of their lordships
- 12 Registrar Computers(IT), High Court of J&K, Jammu, with the request to upload the order on website and also circulate to all Judicial Officers and Lawyers as well;
- 13 Registrar Vigilance, High Court of J&K, Jammu;
- 14-15 Registrar Judicial, Jammu/Srinagar, High Court of J&K;
- 16 Director, J&K Judicial Academy, Jammu

  
(Jawad Ahmed)  
Registrar General(Officiating)